

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: e-COURTS PROJECT – Nomination of certain Judicial Officers of the State of Andhra Pradesh, who have not attended the training earlier, to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 27.09.2013 and 28.09.2013 at A.P. Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter Roc.No. 890/2013/APJA-Sec'bad, dated 13.09.2013 and 19.09.2013 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 5743/2013-B.SPL. DATED: 20.09.2013

The High Court is pleased to pass the following order:-

The following Judicial Officers working in the State of Andhra Pradesh, who have not attended the training earlier, mentioned in column number 2, are hereby nominated to participate in the two-day training programme on 'Ubuntu Linux Operating System' on 27.09.2013 and 28.09.2013 at A.P. Judicial Academy, Secunderabad, and they are directed to handover charge of their posts to the officers mentioned in column number 3, and proceed to attend the said training programme and to report at A.P. Judicial Academy on 27.09.2013 at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri G.Gopala Krishna Murthy, Prl. District and Sessions Judge, Adilabad.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
2.	Smt. Kunchala Sunitha, I Addl. District and Sessions Judge, Adilabad.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
3.	Sri V.Appa Rao, II Addl. District and Sessions Judge, Hindupur, Anantapur District.	I Addl. District and Sessions Judge, Anantapur.
4.	Sri M.Junaid Ahmed, III Addl. District and Sessions Judge, Guntur.	I Addl. District and Sessions Judge, Guntur.
5.	Sri G.Srinivas, Special Judge for trial of cases under SCs and STs (POA) Act, 1989 -cum-IV Addl. District and Sessions Judge, Guntur.	II Addl. District and Sessions Judge, Guntur.
6.	Sri N.Raja Prasad Baba, X Addl. District and Sessions Judge, Gurajala, Guntur District.	Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur.
7.	Sri D.Tirumala Rao, III Addl. Chief Judge, City Civil Court, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
8.	Sri C.Venkatesh, Senior Civil Judge, Peddapally, Karimnagar District.	Senior Civil Judge, Manthani, Karimnagar District.
9.	Sri K.Hanumanth Rao, Junior Civil Judge, Madhira, Khammam District.	Prl. Junior Civil Judge, Sathupally. Khamman District.
10.	Smt. V.B.Nirmala Geethamba, Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada, Krishna District.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.
11.	Sri C.B.Satyanarayana, XIV Addl. District and Sessions Judge, Vijayawada, Krishna District.	XII Addl. District and Sessions Judge, Vijayawada, Krishna District.
12.	Sri R.Venkateswara Sarma, III Metropolitan Magistrate (Municipal Mobile Court), Vijayawada, Krishna District.	II Metropolitan Magistrate for Railways, Vijayawada, Krishna District.

13.	Sri M.Ramakrishnam Raju, Junior Civil Judge, Vuyyur, Krishna District.	III Addl. Junior Civil Judge, Vijayawada, Krishna District.
14.	Sri G.L.V.Prasad, Junior Civil Judge, Kaikalur, Krishna District.	Prl. Junior Civil Judge, Guduwada, Krishna District.
15.	Smt. S.Premavathi, Judge, Family Court -cum- IV Addl. District and Sessions Judge, Kurnool.	Spl. Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.
16.	Sri S.Kaleemullah, Addl. Junior Civil Judge, Nandyal, Kurnool District.	Prl. Junior Civil Judge, Nandyal, Kurnool District.
17.	Sri P.Vijender, Addl. District and Sessions Judge, Wanaparthy, Mahabubnagar District.	III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District.
18.	Sri N.Ranoji, Prl. Senior Civil Judge, Mahabubnagar.	Secretary, District Legal Services Authority, Mahabubnagar.
19.	Smt. G.Bhanumathi, Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class-cum-Addl. Junior Civil Judge, Medak.	Prl. Junior Civil Judge, Medak.
20.	Sri G.Pratap Kumar, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda.
21.	Sri M.Shantha Raju, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Nalgonda.
22.	Sri Md. Nazeer-Ul-Ain, Addl. Junior Civil Judge, Kavali, Nellore District.	Prl. Junior Civil Judge, Kavali, Nellore District.
23.	Smt. B.Krishnaveni, Junior Civil Judge, Kota, Nellore District.	Prl. Junior Civil Judge, Gudur, Nellore District.
24.	Sri Shameem Akthar, Prl. District and Sessions Judge, Nizamabad.	I Addl. District and Sessions Judge, Nizamabad.
25.	Sri K.Ramesh Babu, Special Judicial Magistrate of First Class, Excise Court, Nizamabad.	Judicial Magistrate of First Class, Spl. Mobile Court, Nizamabad.
26.	Sri A.Radha Krishna, Prl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
27.	Kum. P.Radhamma, Senior Civil Judge, Addanki, Prakasam District.	Senior Civil Judge, Darsi, Prakasam District.
28.	Ms. T.Nagarani, Junior Civil Judge, Vikarabad, Rangareddy District.	Junior Civil Judge, Chevella, Rangareddy District.
29.	Sri V.Venkateswara Rao, Spl. Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Srikakulam.	I Addl. District and Sessions Judge, Srikakulam.
30.	Sri N.Malyadri, Judge, Family Court, Srikakulam.	Prl. District and Sessions Judge, Srikakulam.

31.	Sri B.B.Nagendra Rao, Senior Civil Judge, Sompeta, Srikakulam District.	Prl. Senior Civil Judge, Srikakulam.
32.	Smt. B.Nirmala, Junior Civil Judge, Ichapuram, Srikakulam District.	Prl. Junior Civil Judge, Sompeta, Srikakulam District.
33.	Sri T.Eswar Rao, Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.	II Addl. District and Sessions Judge, Visakhapatnam.
34.	Sri N.Narsing Rao, IV Addl. District and Sessions Judge, Visakhapatnam.	III Addl. District and Sessions Judge- cum-Spl. Judge for SPE and ACB Cases, Visakhapatnam.
35.	Sri G.Gopi, Judge, Family Court -cum- V Addl. District and Sessions Judge, Visakhapatnam.	Judge, Addl. Family Court, Visakhapatnam.
36.	Smt. Y. Renuka, Chairman, L.R.A.T -cum- II Addl. District and Sessions Judge, Warangal.	I Addl. District and Sessions Judge, Warangal.
37.	Sri A. Hari Hara Nadha Sarma, Chairman, L.R.A.T -cum- II Addl. District and Sessions Judge, Eluru, West Godavari District.	I Addl. District and Sessions Judge, Eluru, West Godavari District.
38.	Smt. S.Sree Vani, Prl. Junior Civil Judge, Eluru, West Godavari District.	I Addl. Junior Civil Judge, Eluru, West Godavari District.

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) mentioned in Column Number 2, during the period of absence of the above said Officers.

On return from the above said training programme, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at A.P.Judicial Academy, Secunderabad.

A. Shashi Wasekar
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The incharge officers.
3. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapur, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru.
8. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapur, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Warangal, West Godavari at Eluru.
9. **THE SECTION OFFICERS:** Special Officers Section, Computer Section, E-Section, Work Reivew Cell, O.P.Cell, D-Budget Section, B-Section, Accounts Section, High Court of A.P., Hyderabad.